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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**

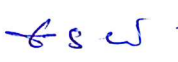
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.08.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CANo.248&293of2017 in CP(IB)No.306/10/HDB/2017
NAME OF THE COMPANY	NSL Nagapatnam Power & Infratech Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Narendar Naik for Corporate Applicant	Adv	9849387366	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Venkateswarulu	R.P.	KARIVENKATESWAR L @ C.M.B.V	

**ORDER**

Learned counsel Mr.D.Narendar Naik present for Applicant.

Learned RP.K.Venkateswarulu present.

RP filed his report basing on the valuation report.

List the matter on 25.09.2018 for further report of RP.

  
MEMBER JUDICIAL